

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **30.03.2021** at **2.00 PM**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1269/IB/2020 IN CP/600/IB/2018
NAME OF PETITIONER : Mathur Sabhapathy Viswanathan (Liquidator)
M/s. Galaxy Cosmetics Pvt Ltd
NAME OF RESPONDENT : Indusspray
SECTION : Sec 60(5) Of IBC 2016

ORDER

Learned Counsel for Liquidator / Applicant Mr. M.S. Viswanathan is present through video conferencing platform.

On the part of the Respondent, it is represented by one Mr. Karthikeyan, Advocate, who has filed vakalath, however, the same is not available on the file.

In the circumstances, **the Registry** is directed to update the records and keep the same on file on or before the next date of hearing without fail. The Respondent is given two weeks time to file counter to this Application.

Post this matter on **30.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)